[RAJYA SABHA]

- (b) Review by Government on the working of the above Organization. [Placed in Library. *See* No. L. T. 323/18/24]
- (xii) (a) Annual Report and Accounts of the Friends of Handicapped-India Meerut, Uttar Pradesh, for the year 2023-24, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Organization . [Placed in Library. See No. L. T. 324/18/24]
- (xiii) (a) Annual Report and Accounts of the Centre for Disabled Children, Guntur, Andhra Pradesh, for the year 2023-24, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Centre.[Placed in Library. See No. L. T. 325/18/24]
- (xiv) (a) Annual Report and Accounts of the PAWMENCAP (Parents Association for the Welfare of Mentally Handicapped Persons), Telangana, for the year 2023-24, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Association. [Placed in Library. *See* No. L. T. 326/18/24]

Report and Accounts (2022-23) of National Forensic Sciences University, Gandhinagar, Gujarat and related papers

गृह मंत्रालय में राज्य मंत्री (श्री बंडि संजय कुमार) : महोदय, मैं राष्ट्रीय न्यायालयिक विज्ञान विश्वविद्यालय अधिनियम, 2020 की धारा 36 की उप-धारा (4) और धारा 38 की उप-धारा (3) के अधीन निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिंदी में) सभा पटल पर रखता हूँ : -

- (a) Annual Report and Accounts of the National Forensic Sciences University, Gandhinagar, Gujarat, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above University.
- (c) Statement giving reasons for the delay in laying the papers mentioned at(a) above.

[Placed in Library. See No. L. T. 328/18/24]